

last 3 years have been called for from the Railways. The information on receipt will be laid on the Table of the House.

The rent actually realised from the employees is limited to the assessed rents or 10% (7½% in the case of staff drawing below Rs. 220/-) of his emoluments. Thus, the increased assessed rent would affected the recoveries to be made from the employees only if they were paying less than 10% or 7½% as the case may be, of their salary before revision. The Government have no proposal under consideration of bringing down the rents paid by the employees.

Construction Work at Bokaro Steel Plant

357. SHRI S. KUNDU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the work at the Bokaro Steel Plant at various heads, such as civil construction, fabrication, mechanical accumulation of stores, construction of blast furnaces etc., is going on accordingly to the revised schedule ;

(b) the quarterly break-up of target realised in the above construction work during the last one year; and

(c) if the Plant is not adhering to the revised schedule the reasons for it ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) As at the end of June, 1970, certain shortfalls have occurred in actual performance in relation to phased targets that have been worked out for different items of work in accordance with the revised schedule of construction.

(b) As the details of phasing of item-wise targets for all the items of work in relation to the revised schedule were

finally determined in January, 1970, a statement showing the progress of work in the two quarters ending March 1970 and June 1970 is laid on the Table of the House. [Placed in Library. See No. LT-3734/70]

(c) The shortfalls should be viewed in the general context of the size and complexity of the Project and the extremely tight schedule of construction that has been fixed for it. The main reasons for these shortfalls are labour indiscipline over wide areas and for prolonged periods, delays in the procurement and availability of certain items of steel, particularly thicker plates and certain matching sections, delays in the supply of refractories and equipment from indigenous manufacturers, and the inadequacy of the resources of certain contractors both in respect of manpower and construction equipment and materials. It is hoped that with the strenuous efforts that are being made to adhere to the revised construction schedule, the shortfalls will be progressively reduced and the Project completed in time.

Development of Small Scale Industries in Special areas

358. SHRI S. KUNDU : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether there is any scheme to develop small scale industries in certain areas under 'special area' schemes;

(b) if so, how many places and in how many states such 'special area' schemes have been launched during the last three years; and

(c) the criteria in selecting such places for 'special area' schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) There is no 'special area' scheme for the development of small Scale Industries but, with a view to promoting Rural Industrialisation a

number of schemes have been drawn up, important amongst which are as under :—

- (i) The scheme of 49 rural industries projects for intensive development of small scale industries in rural areas.
 - (ii) Scheme for the outright grant/subsidy amounting to 1/10 of the fixed capital investment of new units having fixed capital investment of not more than Rs. 50 lakhs in two Selected districts of each of the 9 States identified as industrially backward Andhra Pradesh, Assam, Bihar, Jammu and Kashmir, Madhya Pradesh, Nagaland, Orissa, Rajasthan, and Uttar Pradesh and one district each in the other States and Union Territories.
 - (iii) Schemes for the grant of concessions by financial and credit Institutions in the selected industrially backward districts.
- (b) (i) The Scheme for the rural industries projects programme was initially implemented in 49 selected rural areas, each covering 3 to 5 community development blocks with a population of 3 to 5 lakhs in the places mentioned in the statement laid on the Table of the House. [Placed in Library. See No. LT—3735/70]
- (ii) The scheme regarding the outright grant/subsidy amounting to 1/10 of the fixed capital, will be operated in two districts in each of the States identified above as industrially backward and one district in each of the other States and Union Territories.

The Selection of the districts is being finalised by the Planning Commission in consultation with the concerned States.

The names of the districts selected as qualifying for the grant of concessions by various financial and credit institutions in the States from whom necessary information has been received by the Planning Commission, are given in the statement laid on the Table of the House. [Placed in Library. See No. LT—3735/70]. The names of the districts in States other than those mentioned in the Annexure are in the process of finalisation in the Planning Commission.

(c) The criteria for selecting places for locating the rural industries projects as also for outright grant were prescribed by the Planning Commission. The criteria prescribed for the selection of areas for rural industries projects consisted of different sets of conditions taking into account surveys undertaken in each area with a view to assessing the resources of the area and the potential and possibilities for industrial development.

Tube Railway for Calcutta

359. SHRI MANUBHAI PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) what is the decision in connection with the introduction of tube Railway in the town of Calcutta;

(b) what is the plan for the construction of the tube Railway line and the estimated expenditure to be incurred in this connection; and

(c) whether the tube Railways are also to be started in other big towns of India such as Delhi, Madras and Bombay ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (c). A decision in regard to the construction of an Underground Railway System in the City of Calcutta has not been taken so far. The investigations, surveys and studies now in progress in Calcutta would yield the data on the basis of which decisions regarding the construction of an underground Railway System can be taken.